

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 165 of 2012

Dated : 15th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Rohit Shukla

Counsel for Respondent (s):

ORDER

We have heard Mr. M.G. Ramachandran, Learned Counsel for the Appellant for some time. He has also filed comprehensive written submissions.

Post the matter for further submissions on **1st July, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
rkt

(Justice M. Karpaga Vinayagam)
Chairperson